

the pooled prices of newer antibiotics canalised bulk drugs like ampicillin, chloromphenicol etc. where the demand is more selective. During 1978-79, there have been no increases in prices of formulations based on canalised bulk drugs.

(c) Formulations based on canalised bulk drugs run into large numbers and time and effort involved in compiling information regarding increase/decrease in the price of formulations during the last three years would not be commensurate with the results likely to be achieved.

Issue of COB Licences

4864. SHRI YASHWANT BOROLE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILISERS be pleased to state :]

(a) details of COB licences granted during the last three years year-wise, with name of the company, products granted, production before the grant of COB and after the grant of COB;

(b) whether Government have recognised installed capacity as one of the criteria for grant of COB and if so, would it not benefit the foreign companies; and

(c) full details of amendments made to the COB licences during the said period and whether such amendments conform to the basis followed in the past, if not reasons for deviation *vis-a-vis* New policy ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILISERS (SHRI H.N. BAHUGUNA) :

(a) A Statement furnishing the requisite details in regard to the drugs and pharmaceuticals industry to the extent available, is attached.

(b) The uniform criteria both Indian and foreign companies for fixing annual capacities in the COB Licence are as under :—

(i) Where production has been established and reported for a period of more than one year or to the specified date, the capacity is fixed at the level corresponding to the highest annual production, subject to a minimum economic capacity to be determined in respect of the concerned industries/products, whichever is higher. However, where it is not practicable to fix a minimum economic capacity, the capacity is fixed provisionally on the basis of peak production in any of the previous years.

(ii) Where production had commenced within less than one year before the specified date or the Undertaking has not yet gone into production, the capacity is provisionally determined on the basis of the minimum economic capacity. But in cases where it is not practicable to fix the minimum economic capacity, the capacity is provisionally determined on the basis of the capacity claimed or the computation based on plant and equipment installed.

(iii) Where a minimum economic capacity or a provisional capacity is fixed, this capacity is fixed finally on the basis of the highest annual production, after the unit has been in production for a period of 3 years.

(c) The details of amendments made to the COB Licences mentioned in the Statement referred to in part (a) above are as under :—

(i) COB Licences granted to M/s. Roussel Pharmaceuticals Ltd., & (ii) M/s. Tamil Nadu Dadha Pharmaceuticals Ltd.

Their COB Licences were amended to include certain items which were earlier left out in the COB Licence inadvertently.

(iii) COB Licence granted to M/s. Cadila Lab.

Initially, M/s. Cadila Lab were granted a COB Licence for the manufacture of certain drug formulations where the annual capacities for various types of formulations were fixed category-wise on the basis of maximum production achieved by them for each item during the preceding 3 years from the date of submission of COB Licence application by them. After obtaining the said COB Licence, this party represented against the annual capacities fixed the COB Licence on the ground that, since it was by the virtue of installation of additional machinery which made them change over from being a small scale unit to a DGTD unit, their annual capacities should be fixed on a provisional basis upto the level of additional installed capacities, in addition to the capacities already granted to them in the COB Licence. With the approval of the Licensing Committee, the party's request was acceded to and their COB Licence was amended accordingly on 28-11-77.

The above amendments to the COB Licence are in conformity with the policy indicated at (b) above.

Statement

Sl. No.	Name of the party	No. & date of COB Licence	Item of manufacture to the higher production achieved during the last 3 years preceding the year of submission of application for COB licence.	Capacity equivalent
1	2	3		4
1.	M/s. Roussel Pharm. Ltd.,	IL : 551 (75) dt. 27-12-75	1. Tablets 2. Ointments 3. Liquid Orals 4. Vials 5. Ampoules 6. Sofratulla	475.36 lakhs p.a. 25,377 kgs. per annum. 22,680 Litres p.a. 11.98 lakhs p.a. 7.19 lakhs p.a. 1000 units p.a.
2.	M/s. Uni-UCB Pvt. Limited.	IL : 25/76 dt. 23-2-76	Vasipax Tablets	5.2 Million Nos. per annum.
3.	M/s. Tamil Nadu Dadha Pharma. Ltd.	IL : 53/76 dt. 8-4-76	1. Tablets 2. Ampoules 3. Vials 4. Capsules 5. Ointment 6. Liquids	89 Million Nos. per annum. 18355 Ltrs. p.a. 692 " " 7.7 Million nos. per annum. 7000 kgs. 4550 litres
4.	M/s. Carila Labs	IL : 134 (76) dt. 6-10-76	1. Tablets 2. Liquids 3. Capsules 4. Granules & Dry Syrup 5. Ointments 6. Injections	986 lakh Nos. 317.20 litres 135.28 lakh Nos. 17075 kgs. — 4960 kgs. 22.25 litres
5.	M/s. Kerala State Drugs & Pharm. Ltd.,	IL : 15 (77) dt. 24-1-77	1. Tablets 2. Capsules 3. Liquid (Bottles) 4. Parenteral 5. Lakhs Nos (Ampoules)	630 lakhs Nos. 110 lakhs Nos. 70,000 litres. — —
6.	M/s. East (I) Pharm. Works Ltd.	IL : 3 (77) dt. 11-1-77	1. Tetracycline Capsules (250mg) Tablets (500 mg.) 2. Chloramphenicol Capsules (250 mg). 3. Chloramphenicol Streptomycin Caps. (125 mg. + 125 mg.)	1. Million Nos. — One Million Nos.
7.	M/s. German Remedies Ltd.	IL : 21 (77) dt. 1-2-77	1. Hydroxy Progesterone Caproate 2. Bisacodyl B.P. 3. Hydroxy Ethyl Theophylline 4. Tablets & Dragees 5. Ampoules 6. Liquids 7. Suppositories 8. Ointment	— 3 kgs. —126 kgs. —3828 kgs. —1335 lakh Nos. 53 lakh Nos. 98,000 litres. 5 lakh Nos. 7360 kgs.

1	2	3	4
8.	M/s. Hoechst Pharm. Ltd.	IL : 92/77 dt. 27-6-77	1. Catilan Capsules 11.1 million Nos. 2. Vitahect 3.1 lakh Litres 3. Hostacortin 'H' 10 77,000 vials ml.
9.	M/s. Haffkine Bio-Pharmaceuticals Ltd.	IL : 140 (77) dt. 8-12-77	1. Diphtheria Tetanus Vaccine 6.40 lakhs doses
10.	M/s. Amrutanjan Ltd.	IL : 36 (76) dt. 14-6-78	1. Amrutanjan Pain Balm (5-25 gms.) 21,65,000 Nos. 2. Do. (12 gms.) 20.57 Million Nos. 3. Do. (24 gms.) 2,60,000 Nos. 4. Dermal Ointment (16 gms.) 1,80,000 Nos. 5. Cetomix Cough Mixture (60 ml.) 20,000 Nos.

Rise in prices of Antibiotics

4885. SHRI YASHWANT BOROLE : Will the Minister of PETROLEUM, CHEMICALS & FERTILIZERS be pleased to state :

(a) whether it is a fact that prices of two antibiotics formulations viz. Ampicillin and Chloramphenicol have gone up substantially during last one year;

(b) if so the reasons for the same and percentage increase in prices; and

(c) what steps have been taken to ensure their availability at cheap prices ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) :

(a) During the last one year, there have been some increases in Ampicillin and Chloramphenicol formulation prices.

(b) The price increases have followed increases in the prices at which Ampicillin and Chloramphenicol, which are canalised bulk drugs, were made available to the formulators. The prices of these new antibiotics were increased so as to enable drugs like the anti-malarial chloroquin phosphate and the anti-TB streptomycin sulphate to be distributed at low prices.

The increase in the prices of Ampicillin formulations allowed after 1-8-1977 varied from 1.70 per cent to 19.90 per cent and in the case of Chloramphenicol formulations, the increases allowed after the same

date varied from 0.60 per cent to 10.70 per cent.

(c) The pooled price of Chloramphenicol powder has since been reduced from Rs. 586 kg. to Rs. 460/Kg. Consequential reductions in the price of formulations of this drug would be notified in due course.

Forums Associated by Government for Fixation of Prices of Bulk Drugs.

4886. SHRI YASHWANT BOROLE : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what forums have been associated by Government for fixation of prices of bulk drugs during the last three years ;

(b) what was the categorisation for placing the cost of production of different bulk drugs for discussion at different forums and who decided for discussion at a particular forum; and

(c) how it was ensured that no discrimination was exercised in fixing the prices full history of price fixation of Indomethacin, Phenothiazine, Ethacrynic acid, Streptomycin, Griseofulvin, Pibalyal Sulphathiazole, Tetracycline and Meticonidazole may be given ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) :

(a) The Prices of bulk drugs have been fixed by the Government on the advice